

are to be carried out regularly and timely in godowns for the control of stored grain insect pests.

- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are to be used.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are to be stored on elevated plinths and wooden crates are to be used as dunnage material. Stacks are to be properly covered with specifically fabricated low-density black polythene water-proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspection of the stocks/godowns are to be undertaken by qualified and trained staff including senior officers.
- (ix) The principle of "First In First Out" (FIFO) is to be followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (x) Only covered rail wagons are to be used for movement of foodgrains so as to avoid damage during transit.

Export of Onion

†3281. SHRI RAM JETHMALANI :
SHRI SHIVANAND TIWARI :

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether it is a fact that America have shown its interest for import of Indian onion;
- (b) if so, the facts in this regard;
- (c) whether it is also a fact that large quantity of onion is exported from the country; and
- (d) if so, the export of onion carried out in 2009-10, 2010-11 and 2011-12 and its percentage separately in comparison to its total production in the country respectively?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS) : (a) and (b) No specific information is centrally maintained.

(c) and (d) The details of export of onion from the country and its percentage of production during 2009-10, 2010-11 and 2011-12 are given below :

† Original notice of the question was received in Hindi.

Year	Export (MT)	Production (‘000 MT)	% Export of production
2009-10	18,73,002	12,190.7	15.4
2010-11	13,40,772	15,117.7	8.9
2011-12	15,48,254	15,748.3	9.8

Source : NAFED

*2011-12 (Tentative) as per NOCs issued by All Agencies upto 31.03.2012.

Export of Sugar

†3282. SHRI RAMCHANDRA PRASAD SINGH :
SHRI RAM JETHMALANI :

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether it is a fact that Government has, so far, given approval for the export of 30 lakh tonnes of sugar from the country;
- (b) if so, whether it is also a fact that approval for the above mentioned quantity of export was given in parts on three different occasions;
- (c) if so, the details thereof;
- (d) whether different procedures were adopted for allocation of sugar for export under the above mentioned approvals;
- (e) if so, the details of those procedures; and
- (f) whether sugar industry had protested against these and if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (c) The Central Government has, so far, allowed export of 30 lakh tons of raw and white/ refined sugar under Open General Licence (OGL) during 2011-12 sugar season in three tranches of 10 lakh tons each during November, 2011, February, 2012 and March, 2012 respectively.

(d) and (e) The export quota of 20 lac tons under first two tranches of 10 lac tons each were allocated mill-wise pro-rata basis by taking into account their average sugar production of last three preceding sugar seasons. However, the procedure to be adopted for allocation of third tranche of 10 lakh tons is yet to be decided.

† Original notice of the question was received in Hindi.